

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-108/2011(Pt.)/2879/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, <sup>rd</sup> 22 March, 2024.

Sub:- **Casual Leave.**

Ref:- Your note dated 16.03.2024.

Sir,

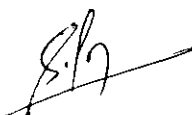
With reference to the above, I am directed to inform you that Shri Phuleto Yeptho, District & Sessions Judge, Zunheboto has been granted **casual leave for five days from 18.03.2024 to 22.03.2024, along with station leave permission**. The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-108/2011(Pt.)/2880-2881/A dtd.** , 22-03-2024  
Copy to:

1. Shri Phuleto Yeptho, District & Sessions Judge, Zunheboto.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
